

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/302/ (IB)/2017
NAME OF THE PETITIONER(S) : JOTUN INDIA PVT LTD
NAME OF THE RESPONDENT(S) : GOOD EARTH MAINTAIL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M.V.V.N. Sivanthy
counsel for Petitioner
For Fox Mordal Associates.

M.V.V.N. Sivanthy

ORDER

Counsel for Petitioner present and filed proof of service of notice sent to the other side. As seen in record, the Petitioner has not complied with the provisions of I&B Code, 2016 as per the notification dated 29.06.2017. In the circumstances, the petition stands **abated**.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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